

The Foreign Exchange Management (Amendment) Bill, 2025(Amendment of Section 36, etc.)-Introduced

SHRI ARVIND GANPAT SAWANT (MUMBAI SOUTH): Sir, I beg to move for leave to introduce a Bill further to amend the Foreign Exchange Management Act, 1999.

माननीय अध्यक्ष : प्रश्न यह है :

कि विदेशी मुद्रा प्रबंध अधिनियम, 1999 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI ARVIND GANPAT SAWANT: Sir, I introduce the Bill.